

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

32. IA(CA)/ 90(MB)2024
IN
CP/1365(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Catalyst Trusteeship Limited
Vs
Omkar Relator and Devlopers Pvt Ltd

Section 71(10) of Companies Act, 2013

ORDER

1. Adv. Mily Ghoshal a/w Adv. Ritika Vijan a/w Adv. Uma Chatterjee i/b Orbit Law Services for the Petitioner present through physical mode.
2. By the order of this Bench, the matter is adjourned to **01.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)